

DIVISION BENCH

O-158

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/41(KB)2021

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th April, 2021, 10:30 A.M

Name of the Company	EVERLINK EXIM LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS WEST BENGAL		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/AR appeared through video conference:

**Mr. AraniGuha, Advocate
Ms. Madhuri Pandey, PCS**

**] For the Petitioner
]**

ORDER

Ld. Counsel along with Ld. Authorised Representative for the Petitioner present.

List this matter on **13.07.2021**.

ROC is directed to file its report within a period of four weeks.

**Harish Chander Suri
Member (T)**

**Rajasekhar V.K.
Member (J)**

vc